

(d) and (e). To facilitate speedy processing of refund cases, a system has been devised, under which the applicant is required to fill-up a form and submit prescribed documents at the initial stage itself. The procedure for processing the refund cases has also been simplified. The Housing Schemes announced in the year 1994-95 have been so devised that it is possible to effect refund on the basis of simple application together with acknowledgement of having applied under the scheme.

Conversion of Leasehold in Freehold

2692. SHRI MANORANJAN BHAKTA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the reply to Unstarred Question No.2561 dated August 21, 1995 regarding conversion of Leasehold into Freehold and state :

(a) whether the modified orders in the matter have since been issued;

(b) if so, the details of the same;

(c) if not, reasons for the delay in the matter; and

(d) the time by which modified orders are likely to be issued?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R K DHAWAN) : (a) No, Sir.

(b) Does not arise.

(c) and (d). Proposal for further rationalisation and simplification of the scheme is under consideration of the Government.

[Translation]

NRV to Uttar Pradesh

2693. DR. SAKSHIJI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the funds provided to Uttar Pradesh for the implementation of Nehru Rozgar Yojana in various districts of the state during last two years; and

(b) the district-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S. S. AHLUWALIA) : (a) and (b). Central funds of the order of Rs.3261.08 lakhs have been provided to the State Government of Uttar Pradesh under the Nehru Rozgar Yojana for the last two years i.e. 1993-94 and 1994-95. Central funds are provided to the State Government and not to the district administrations directly. The district-wise allocations are made by the State Government.

[English]

Encroachment Around Airbases

2694. SHRI BHOLLA BULLI RAMAIAH :

SHRI D. VENKATESWARA RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether the encroachment on safe areas around airbases is causing heavy loss per year from aircrashes caused by bird hits;

(b) if so, the details thereof;

(c) whether the Government propose to amend the Aircraft Act of 1980; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). No cases relating to encroachments around airbases causing bird hits to aircraft have been reported.

(c) and (d) : The Aircraft Act, 1934 was amended in 1988. There is no proposal under consideration of the Government at present to amend the Aircraft Act, 1934.

Modernisation of Air Force

2695. SHRI SHRAVAN KUMAR PATEL : Will the PRIME MINISTER be pleased to state:

(a) whether there is any plan for making Indian air Force more effective by updating and modernising its fleet;

(b) if so, the broad features of the plan; and

(c) the steps taken/proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE-RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). Modernisation of the Indian Air Force is an on going process and the underlying scheme is to have a 'lean and mean' force. Accordingly, efforts are made to modernise the IAF by induction of combat aircraft and weapon systems with improved technology to replace old assets and by undertaking suitable midlife upgrade to enhance mission effectiveness of existing assets.

Prices of DDA Flats

2696. SHRI A. INDRAKARAN REDDY : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the present price of each category of DDA Flats in various localities;